

ITEM NO.801

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4122/2024

SADIQ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY IA NO. 128934/2026 IN CLR. A. NO. 680/2024 AND IA NO. 131326/2026 IN CRL. A. NO. 4155/2024 ARE LISTED UNDER THIS ITEM]

WITH

IA No.128934/2026 in Crl.A. No. 680/2024 (II)

IA No.131326/2026 in Crl. A. No.4155/2024

Date : 25-05-2026 These applications were mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Prem Malhotra, AOR

Mr. Farrukh Rasheed, AOR (mentioned by)

For Respondent(s) : Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.128934/2026 in Crl.A. No. 680/2024 and IA No.131326/2026 in Crl. A. No.4155/2024:

List on 27.05.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR